

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
(THROUGH VIDEO CONFERENCING)**

CCP 29/2019 in O.A. 480/2018

This, the 24th day of August, 2021

**HON'BLE MS. JASMINE AHMED, MEMBER (J)
HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)**

Girish Chandra Srivastava, aged about 50 years, S/o Sri M.P. Srivastava, R/o Gonda Railway Station, Gonda.

...Applicant

By Advocate: Shri Amit Verma

Vs.

Manoj Kumar Pandey, Divisional Railway Manger, (Personnel), North Eastern Railway, Lucknow.

...Respondent

By Advocate : Shri Rajendra Singh

ORDER(ORAL)

BY HON'BLE MS. JASMINE AHMED, MEMBER (J)

Learned counsel for the applicant submits that the order of this Tribunal has been fully complied with by the respondents.

2. Accordingly, CCP is dismissed. Notice issued to the respondent stands discharged.

**(A. MUKHOPADHAYA)
MEMBER (A)**

**(MS. JASMINE AHMED)
MEMBER (J)**